



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,2nd July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1697/2021 B/O	ALI AKBAR MONDAL Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3145/2021 B/O	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. N J KHATANIAR MS N KHATUN	SC, PWD
MOTION				
3	WP(C)/3071/2021 (BY SLIP)	M/S KBM ENTERPRISE AND ANR Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, NHIDC
4	WP(C)/3188/2021 (BY SLIP)	M/S KBM ENTERPRISE AND ANR Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, NHIDC
5	WP(C)/3196/2021 B/O	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	ASSTT.S.G.I. SC, PNB SC, HEALTH
6	WP(C)/3198/2021 B/O	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, FOREST
7	WP(C)/3201/2021 B/O	PASCHIM MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM
8	WP(C)/3203/2021 B/O	NIPPJYOTI BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D C C PHUKAN MR. M CHIRING	SC, PNRD GA, ASSAM SC, BTC
9	WP(C)/3206/2021 B/O	ANURADHA SAIKIA Versus THE INDUSTRIAL CO-OPERATIVE BANK LIMITED AND 3 ORS.	MR. A CHAMUAH MR. D DAS MR. B KONWAR MS D DUTTA	SC, CO OP
10	WP(C)/3207/2021 B/O	ROFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM	SC, PNRD GA, ASSAM

11	WP(C)/3208/2021 CAVT. NO.04182/021, B/O	ABDUL AZIZ AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA FOR CAVEATOR
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ORDER (STAY VACATING)

12	I.A.(Civil)/1023/2021 FIXED in WP(C)/2437/2021	MIRZA NEWAZ SARIF Versus BOSIR UDDIN AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	SC, PNRD GA, ASSAM MR. M U MAHMUD
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WITH

WP(C)/2437/2021

BOSIR UDDIN AHMED
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M U MAHMUD
MR S H MAHMUD
MS R ALI
MS N BORDOLOI
MS. A KALITA
MS. A ROY

SC, PNRD
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/07/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1315/2021 B/O	TAIJUDDIN SEIKH Versus THE STATE OF ASSAM	MR. N UDDIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1312/2021 FIXED	ISHWAR NATH CHOUDHURY @ ISHWAR NATH CHOUDHARY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 18

[CRIMINAL BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/1593/2021 B/O	PRABIN CHANDRA KALITA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1402/2021 B/O	ANJALI BARUAH DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
3	Bail Appln./1420/2021 B/O	MADHURJYA DUTTA @ TINKU Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
4	Bail Appln./1421/2021 B/O	LALKHOHEN MANGTE Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
5	Bail Appln./1424/2021 B/O	RAFIQUL @ RAFIQUK ISLAM Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
6	Bail Appln./1425/2021 B/O	MAFIZUL HAQUE @ RAJIB Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
7	Bail Appln./1426/2021 B/O	GONI ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
8	Bail Appln./1427/2021 B/O	MOHIDUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S JAFRI	PP, ASSAM
9	Bail Appln./1428/2021 B/O	MOFIDUL ISLAM @ MAIJUL ISLAM Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
10	Bail Appln./1432/2021 B/O	BITTU SONAR AND ANR. Versus THE STATE OF ASSAM	MR. M HAQUE MR. DITUL DAS	PP, ASSAM
11	Bail Appln./1437/2021 B/O	HIRUMONI DEKA Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
12	Bail Appln./1438/2021 B/O	SEGUN DAS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM

MOTION

13	AB/1747/2021 B/O	JOYNUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
14	AB/1798/2021 B/O	PRAFULLA HAJONG Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
15	AB/1802/2021 B/O	BHAKTA DAS @ KIRAN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
16	AB/1805/2021 B/O	AIZUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
17	AB/1817/2021 B/O	SIDDIK @ SIDDIQUR RAHMAN Versus THE STATE OF ASSAM	MR E AHMED MR. N I KHAN	PP, ASSAM
18	AB/1820/2021 B/O	AMINOOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
19	AB/1821/2021 B/O	PRAMOD HALOI AND 6 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
20	AB/1822/2021 B/O	RANJIT DAS Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
21	AB/1823/2021 B/O	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
22	AB/1824/2021 B/O	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
23	AB/1834/2021 B/O	PRADIP KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI	PP, ASSAM
24	AB/1835/2021 B/O	SAHAJAMAL HOQUE @ SAJAMAL HAQUE Versus THE STATE OF ASSAM	MD S ALI	PP, ASSAM
25	AB/1840/2021 B/O	LAXMI AGARWAL AND ANR. Versus STATE OF ASSAM	MR K TALUKDAR MR C GARG	PP, ASSAM
26	AB/1841/2021 B/O	HASEM ALI Versus THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./1232/2021 FIXED	JAMID HUSSAIN BARBHUIYA AND ANR. Versus STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
28	Bail Appln./1247/2021 FIXED	BIPUL HUSSEN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
29	Bail Appln./1251/2021 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
30	WITH Bail Appln./1249/2021	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS G Gayan	PP, ASSAM
31	Bail Appln./1284/2021 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM

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